

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

(MP) 'IA 14 of 2019 in TP 126 of 2019 [CP(IB) 240 of 2019]

**Coram: Hon'ble Ms. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2020**



Name of the Company: Navin Khandelwal RP For Premshree Devcon
Pvt Ltd

V/s

Premshree Devcon Pvt Ltd & Ors

Section:

Section 60(5) IBC

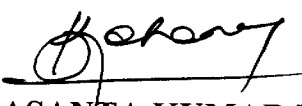
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Navin Khandelwal	RP		
2.	Ashutosh Gokhale	AR		

ORDER

The Parties are represented through their respective Learned Counsel.

In view of the order passed in IA 25 of 2020 in TP 126 of 2019 [CP (IB) 240 of 2019], the matter is simply adjourned.

List the matter on 17.04.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 13th day of March, 2020